

in November 1954 in Bathambari Basti at Belonia in Tripura; and

(b) if so, the steps Government propose to take to prevent such incidents in future?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) No.

(b) Does not arise.

#### INDIANS IN SOUTH AFRICA

\*1556. **Sardar Iqbal Singh:** Will the Prime Minister be pleased to state the number of Indians who have so far been penalised by the Government of South Africa for participating in the passive resistance movement against the Apartheid policy of that Government?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** The last passive resistance campaign by the Non-Europeans in South Africa was held about two years ago. There has been no active movement since then. We have no information on the number of persons of Indian origin who were penalised in connection with this campaign. In this connection, the hon. Member's attention is invited to Starred Question No. 767, answered on the 16th March, 1953.

N. E. F. A.

\*1557. **Shri Bimladas Chaliha:** Will the Prime Minister be pleased to refer to the reply given to starred question No. 142 on the 19th February, 1954 and state the specific recommendations made by Dr. Verrier Elwin, Anthropological Consultant to the NEFA Administration on important matters in respect of the tribal people?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** I. Proselytising activities of any form should be discouraged and there should be no preaching of superiority of one religion over other.

II. Art, Culture, handicrafts and other special characteristics of the tribal people should be preserved as far as possible.

595 .LSD.

III. Basic education should be introduced.

IV. Efforts should be made to introduce Hindi as early as possible.

V. The officials and the teachers should be carefully selected and they should study the language and customs of the tribal people.

#### BUY AMERICAN ACT

892. **Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Buy American Act of U.S.A. has affected our trade with that country in any way; and

(b) if so, what steps Government have taken to remove such difficulties?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The matter is being examined.

#### LOAN FOR FERTILIZER-cum-CEMENT FACTORY

893. **Mulla Abdullahai:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Madhya Pradesh Government have asked the Central Government for any aid or loan for starting a Fertilizer-cum-Cement factory in that State; and

(b) if so, the amount that has been sanctioned by the Central Government by way of loan or grant in this connection?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) No, Sir.

(b) Does not arise.

जस्ता गलाने का संयंत्र

८९४. श्री बलचन्त सिंह मेहता : क्या वाणिज्य तथा उद्योग मंत्री ८ सितम्बर